

**OFFICE THE COLLECTOR & DISTRICT MAGISTRATE,
SOUTH GOA DISTRICT
Matanhy Saldanha Administrative Complex, Margao-Goa
Disaster Management Cell**

Phone No.: 0832-2794631 Email id: dmc-cols.goa@nic.in Fax No.: 0832-794402
No.07/DMC/CORONA/2020/4382

ORDER

Whereas, the Corona virus COVID-19 diseases is spreading at fast pace Worldwide. The Government of India and Government of Goa have taken all preventive steps to check the spreading of Corona virus;

And whereas, the National Disaster Management Authority, Government of India, Ministry of Home Affairs (Disaster Management Division, New Delhi vide letter No. 33-4/2020-NDM-I, dated 14.03.2020 has informed the Central Government keeping in view the spread of COVID-19 Virus in India and the declaration of COVID-19 as pandemic by the World Health Organization (WHO), by way of a special onetime dispensation, has decided to treat it as a notified disaster.

And whereas, the Government of India has declared 21 days of lockout thereby restricting the movement of the people to contain the spread of COVID-19 virus.

And whereas, Government of India and the Goa Government has taken all measures for free flow of all essential food items and other essential commodities and medical drugs. However, inspite of all the measures taken by the Central Government and State Government this office is in receipt of several complaints from the general public regarding over charging and selling of goods at higher prices by the sellers/shop owners/retailers and also incidents of hoardings/black marketing of the essential commodities/products.

And whereas, in view of above, inorder to bring normalcy in the rates of essential commodities and to ensure that there is no any kind of higher pricing and or hoarding or any kind of black marketing of essential products and any person if found in indulging in above kind of activities is required to be dealt strictly as per the provision of Essential Commodities Act 1955 and under the provision of the Disaster Management Act, 2005.

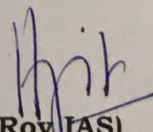


Now therefore, in exercise of powers conferred under section 34 and other relevant provision of the Disaster Management Act, 2005, I Shri. Ajit Roy, IAS, Collector/Chairperson South Goa District Disaster Management Authority Margao hereby authorize all the Sub-Divisional Magistrate within South Goa District and the Mamlatdar/Joint Mamlatdars and Executive Magistrate of all talukas in South Goa District to initiate appropriate action under the provision of Disaster Management Act, 2005 on any person indulging in over pricing of essential commodities or involved in hoarding or in black marketing of essential commodities within South Goa District, and also under the powers delegated to undersigned under Section 34 (h), I hereby direct the concerned Head of the Departments of Civil Supplies Department and Department of Legal Metrology to direct all the concerned officials under their control to extensively move around the areas of South Goa District to check and ensure that there is no any high pricing/overcharging/hoarding/black marketing of essential commodities and incase of violations are noticed to initiate appropriate action under the provision of Essential Commodities Act, 1955 and other relevant Acts governing the subject matter, and may report compliance on action taken in this regard on daily basis to this office.

Any violation of the above instruction or non compliance of the above directions will attract punitive action as per the provision of Section 51 to 60 of the Disaster Management Act, 2005 (Copy enclosed for ready reference).

Given under my hand and seal on this 10th day of April 2020.




(Ajit Roy IAS)

Collector & Chairperson,
South Goa District Disaster
Management Authority Margao

Encl: - As above

To,

1. The Dy. Collector & SDMs of Salcete / Mormugao / Quepem / Dharbandora Ponda / Sanguem/Canacona.
2. The Mamlatdars/Joint Mamlatdars of Salcete / Mormugao / Quepem / Dharbandora Ponda / Sanguem/Canacona.
3. The Director, Directorate of Civil Supplies Consumer Affairs, Panaji-Goa.
4. The Controller, Legal Metrology, Panaji-Goa.

5. The Superintendent of Police, South Goa with direction to provide all necessary Police Protection and assistance as and when required by concerned Dy. Collectors/SDMs/Mamlatdars and officials of Civil Supplies and Legal Metrology,

Copy to:-

1. The Secretary (Hon'ble CM), Government of Goa, Secretariat, Porvorim, Panaji-Goa.
2. The Secretary (Revenue), Revenue Department, Secretariat, Porvorim-Goa.
3. The Special Secretary (Home), Home Department, Secretariat, Porvorim-Goa.
4. The Secretary (Civil Supplies), Revenue Department, Secretariat, Porvorim-Goa.
5. The Secretary (Health), Health Department, Secretariat, Porvorim-Goa.

